## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1749 ANSWERED ON:16.08.2013 ALLOCATION OF GAS AT APM RATE Pathak Shri Harin

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether in National Capital Territory (NCT) of Delhi and Mumbai, Compressed Natural Gas (CNG) at Administered Price Mechanism (APM) rate is allocated for the transportation sector;

(b) if so, the details thereof;

(c) whether the State Government of Gujarat has requested the Union Government for allocation of gas from D-6 blocks of Krishna-Godavari basin for the transportation sector in the State; and

(d) if so, the details thereof and the action taken by the Union Government thereon?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) & (b): Yes, Madam. 2.7 MMSCMD of APM natural gas has been allocated to Indraprastha Gas Limited for CNG and PNG consumers in Delhi and NCR; and 2.0 MMSCMD of APM natural gas has been allocated to Mahanagar Gas Limited for CNG and PNG consumers in Mumbai, Thane & Navi Mumbai.

(c) & (d): Yes, Madam. A letter was received from the Chief Minister, Gujarat dated 24.01.2013 through the Prime Minister's Office for allocation of domestic gas for City Gas Distribution in Gujarat. In this regard, a reply has been sent to the PMO explaining the non-availability of domestic gas for allocation at present. It is further stated that out of the total allocation of 238.27 MMSCMD of domestic gas so far, the State of Gujarat has been allocated 61.37 MMSCMD of gas the highest to any State in the country. In the case of KG-D6 gas, the State of Gujarat has been allocated of 23.36 MMSCMD out of the total firm allocation of 63.171 MMSCMD, the highest to any State in the country. Further, out of 11.81 MMSCMD of domestic gas allocated to CGD sector, 3.99 MMSCMD of domestic gas has been allocated to CGD entities operating in the State of Gujarat, again the highest to any State in the country.